

**OFFICE OF THE DISTRICT & SESSIONS JUDGE : ROHINI COURTS, DELHI  
ORDER**

In supersession of all the earlier orders, in the light of transfer/posting order No. 24 & 25/DHC/Gaz/G-1/VI.E2(a)/2017 dated 01.11.2017 of the Hon'ble High Court of Delhi, New Delhi, the following Committees are hereby re-constituted with **immediate effect** :-

S.No	Name of the Committee	Name of the Judicial Officers/Court Officials	Designated as
1	Committee for Allotment of Lawyers' Chambers of Rohini Court Complex (LCAC)	The District & Sessions Judge (NW)	Chairman
		The District & Sessions Judge (North)	Co-Chairman
		The Administrative Civil Judge (NW)	Member
		The Administrative Civil Judge (North)	Member
		The President, RCBA	Member
		The Hony. Secretary, RCBA	Member
2	Committee regarding installation of CCTV Cameras in Rohini Courts Complex	The District & Sessions Judge (NW)	Chairman
		The District & Sessions Judge (North)	Co-Chairman
		The Administrative Civil Judge (NW)	Member
		The Administrative Civil Judge (North)	Member
		The DCP, Rohini Police District	Member
		The Executive Engineer (Electrical), PWD	Member
3	North-West District Sub-Committee	The District & Sessions Judge (N-W)	Ex officio Chairman
		The Chairman, Building Maintenance Committee North-West & North Districts, Rohini Courts, Delhi	Ex officio Member
		The Chairman, Computer Committee, North-West & North Districts, Rohini Courts, Delhi	Ex officio Member
		The Judge In-Charge Mediation Centre, Rohini	Ex officio Member
		The Administrative Civil Judge (North-West)	Ex officio Member / Member Secretary
		Sh. Jagdish Sethi, Advocate (Enrl. No. D/78/1987)	Nominated Member
		Sh. Javed Alvi, Advocate (Enrl. No. D/755/7993)	Nominated Member
4	Building Maintenance Committee (North-West & North District)	Sh. M.R. Sethi, ASJ (North-West)	Chairman
		Sh. Man Mohan Sharma, Judge Incharge, Mediation Centre	Member
		Sh. Amit Bansal, PO MACT (North-West)	Member
		Sh. Sidharth Mathur, ADJ (NW)	Member
		Sh. Bhupinder Singh, ACMM (North)	Member
		The Administrative Civil Judge (N-W)	Member
		The Administrative Civil Judge (North)	Member
5	Watch & Ward Committee including Committee to keep a close eye on CCTV system & services provided by the vendor. (North-West & North District)	Sh. Man Mohan Sharma, Judge Incharge, Mediation Centre	Chairman
		Sh. Manish Gupta, ADJ (NW)	Member
		Sh. Sunil Chaudhary, ADJ (NW)	Member
		Sh. Sidharth Mathur, ADJ (NW)	Member
		The Administrative Civil Judge (NW)	Member
		The Administrative Civil Judge (North)	Member
6	House Keeping Committee (North-West & North District)	Sh. Deepak Garg, ASJ (N/W)	Chairman
		The Administrative Civil Judge (NW)	Member
		The Administrative Civil Judge (North)	Member
		Sh. Harjit Singh Jaspal, CJ (North),	Member
7	Disaster Management Committee (North-West & North District)	Sh. Rajneesh Kr. Gupta, ASJ (Electricity/N-W)	Chairman
		Sh. Deepak Garg, ASJ (NW)	Member
		Sh. Neeraj Gaur, ADJ (North)	Member
		The Chief Metropolitan Magistrate (North)	Member
		The Administrative Civil Judge (North)	Member

8	Environment Committee (North-West & North District)	Ms. Seema Maini, ASJ(North)	Chairperson
		Sh. Satish Kumar, ADJ (N/W)	Member/ Nodal Officer
		Ms. Kiran Gupta, ADJ (North)	Member/Link Nodal Officer
		The Chief Metropolitan Magistrate (NW)	Member
		The Administrative Civil Judge (NW)	Member
		Sh. Harjit Singh Jaspal, Civil Judge (North)	Member
9	Committee for Rohini Court Study Circle and for preparation of Annual Report and User Manual (Hindi & English) of Rohini District Court  (North-West & North District)	Sh. Man Mohan Sharma, Judge Incharge, Mediation Centre	Chairman
		Sh. Virender Bhatt, Spl. Judge CBI (N-W)	Member
		Sh. Manish Gupta, ADJ (NW)	Member
10	Computer Committee (North-West & North District)  i) Maintenance, supervision and Creation of e-Courts.  ii) Committee to examine the question of the exemption from Biometric Attendance System of the employees of North-West District	Sh. Sunil Chaudhary, ADJ (NW)	Chairman
		Sh. Sidharth Mathur, ADJ (NW)	Member
		Ms. Vandana, SCJ/RC(North)	Member/Link Nodal Officer
		Sh. Sunil Kumar Sharma, ACJ (NW)	Member/Nodal Officer
		Sh. Sachin Gupta, MM (North)	Member
11	Condemnation Committee (North-West & North District)	Sh. Rajneesh Kr. Gupta, ASJ(Electricity/N-W)	Chairman
		Sh. Manish Gupta, ADJ (NW)	Member
		The Administrative Civil Judge (NW)	Member
		The Administrative Civil Judge (North)	Member
		The Administrative officer (Judicial), Computer Branch	Nodal Officer e-auction
		The Account Officer (N-W)	Link Nodal Officer e-auction
12	Committee for provision of Art Work for Rohini Courts Complex	Sh. M.R. Sethi, ASJ(North-West)	Chairman
		Ms. Seema Maini, ASJ(North)	Member
		Ms. Sukhwinder Kaur, ASJ(North)	Member
		Sh. Satish Kumar, ADJ (N/W)	Member
		Ms. Shama Gupta, MM (NW)	Member
		The Adviser Architect, PWD	Member
		Superintending Engineer, PWD	Member
13	Committee to supervise the digitization of records, North-West & North District	Sh. Virender Bhatt, Spl. Judge CBI-1(NW)	Chairman
		Sh. Sunil Chaudhary, ADJ (NW)	Member
		Sh. Sidharth Mathur, ADJ(N-W)	Member
		The Administrative Civil Judge (N/W)	Member

14	<b>Purchase Committee (North-West District)</b>	Sh. Virender Bhatt, Spl. Judge CBI-1(NW)	Chairman
		The Chief Metropolitan Magistrate (N-W)	Member/Nodal Officer
		The Administrative Civil Judge (North-West)	Member
		The Account Officer (N-W)	Ex-Officio Member
15	<b>Committee for training of staff members (North-West/North District)</b>	Sh. Pankaj Gupta, ASJ(N-W)	Chairman
		Sh. Jitendra Kumar Mishra, Spl. Judge NDPS(North)	Member
		Ms. Kiran Gupta, ADJ (North)	Member
16	<b>Committee to recommend the name of practicing advocates for the appointment as Court Auctioneer / Local Commissioner /Oath Commissioner</b>	Sh. M.R. Sethi, ASJ (North-West)	Chairman
		Sh. Sidharth Mathur, ADJ(N-W)	Member
		Sh. Deepak Wason, ADJ (North)	Member
17	<b>Committee for e-Procurement System</b>	Sh. Manmohan Sharma, Judge Incharge, Mediation Centre (NW & N)	Chairman
		Sh. Manish Gupta, ADJ/NW	Member
		Sh. Satish Kumar, ADJ(N/W)	Member
		The Administrative Civil Judge(North)	Member
		The Account-Officer (NW)	Member
18	<b>Arrears Committee (For Formulating a proper strategy for speedy disposal of cases, particularly old cases as also fixation of targets for disposal of pending cases category-wise and constant monitoring of the same)</b>	Sh. Manu Rai Sethi, ASJ (N-W)	Chairman
		Sh. Sunil Chaudhary, ADJ (N-W)	Member
		Sh. Shailender Malik, ASJ (North-West)	Member
		Sh. Sidharth Mathur, ADJ(N-W)	Member
		The Chief Metropolitan Magistrate (N-W)	Member
19	<b>Library Committee (North-West &amp; North)</b>	Sh. Rajneesh Kr. Gupta, ASJ(Electricity/N-W)	Chairman
		Sh. Sidharth Mathur, ADJ(N-W)	Member
		Ms. Kiran Gupta, ADJ (North)	Member
		Ms. Neha Gupta Singh, MM (North)	Member
		Ms. Aakanksha Vyasa MM (NW)	Member

20	Committee for implementation of Cash-less facility and installation of digital payment points	Sh. M.R. Sethi, ASJ (North-West)	Chairman
		Sh. Rajneesh Kr. Gupta, ASJ (Electricity)/NW	Member
		Sh. Pankaj Gupta, ASJ (NW)	Member
		Sh. Vipin Kharb, JSCC/ASC(NW)	Member
		The Accounts Officer (North-West)	Ex officio Member
21	Committee to examine the complaint of sexual harassment :- Related to Court Staff	Ms. Swarana Kanta Sharma, Principal Judge, Family Court (North)	Chairperson
		Ms. Pinki, Judge, Family Court (North)	Member
		The Chief Metropolitan Magistrate (NW)	Member
		The Secretary, DLSA(N-W)	Member
	Committee to look after the concerns of Lady Advocates practicing in the Rohini Court Complex	Ms. Swarana Kanta Sharma, Principal Judge, Family Court (North)	Chairperson
		Ms. Pinki, Judge, Family Court (North)	Member
		The Chief Metropolitan Magistrate (NW)	Member
The Addl. Chief Metropolitan Magistrate(North)		Member	
The Secretary, DLSA(N-W)		Member	
The Lady Member, RCBA	Ex-Officio Member		

Note:

- 1 If the Chairman/Chairperson of the Committee is not available for any reason, the next senior-most member of the concerned Committee shall act as Chairman of the said Committee.
- 2 Minutes of the Meetings is to be recorded by the Sr. PA/PA. attached with the Chairman/ Chairperson/Member of the concerned Committee.
- 3 Any correspondence with the Hon'ble High Court of Delhi, New Delhi shall be done only through the office of undersigned.
- 4 The Chairman/Chairperson of the Committees are impressed upon to immediately hold meeting for taking stock of the affairs and keep tab by holding regular meetings on regular basis.

*Rajnish Bhatnagar*  
(RAJNISH BHATNAGAR)  
District & Sessions Judge(N-W)  
Rohini Courts, Delhi

Dated, Delhi the 16/11/17

No. D&SJ(N/W)Sectt./RC/17/ 32066-32154  
Copy forwarded for information & necessary action to :-

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The District & Sessions Judge (Hqs.), Tis Hazari Courts, Delhi.
- 3 The District & Sessions Judge (North), Rohini Courts, Delhi.
- 4 The District & Sessions Judges(West, South, South-East, New Delhi, East, North-East, Shahdara, South-West).
- 5 The Principal Judge, Family Courts, Dwarka Courts, Delhi.
- 6 The Principal Judge, Family Courts (NW/North), Delhi.
- 7 The Officers Concerned.
- 8 All the Judicial Officers (NW/North), posted at Rohini Courts, Delhi.
- 9 The A.O.(I)(N/W/North), Rohini Courts, Delhi.
- 10 The Record Officer (RTI/NW/North), Rohini Courts, Delhi.
- 11 The Branch In-Charge, Computer Branch for Web-Site, Rohini Courts, Delhi.
- 12 The Branch In-Charge, Care Taking Branch, Rohini Courts, Delhi.

*Rajnish Bhatnagar*  
District & Sessions Judge(N-W)  
Rohini Courts, Delhi

